

HIGH COURT OF GUJARAT

Date: 31-03-2020

CIRCULAR

Subject: Voluntary Contribution by Officers and Staff of the Registry to PMCARES Fund

Extraordinary crisis require extraordinary measures. The prevailing extra-ordinary crisis is due to Corona Virus (Covid-19) pandemic. The Central Government and State Government throughout the country have taken drastic measures to cope up with the situation. Such measures require extraordinary expenditure. This is the time for us to offer something to the State to strengthen its hands. In this connection the Government of India has already set up a charitable trust with the name of "Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund (PM CARES Fund)".

Further in view of a large number of officers and staff in the Registry having expressed their desire to contribute by way of donation to relief fund relating to the present pandemic situation, Hon'ble the Chief Justice has been pleased to decide that Officers and Staff of the Registry of the High Court may contribute to the PMCARES Fund as suggested under:

Judicial Officers on deputation to High Court, GSJA, GSLSA and Gazetted Class I Officers of the Registry	Two days' gross salary.
Gazetted Class II Officers and all non-gazetted Staff of the Registry (i.e. Class II, III & IV employees of High Court, GSLSA & GSJA)	One day's gross salary.

As further directed, this is to state that this contribution would be voluntary and any Officer and Staff would be welcome to donate more than the above suggested amount. Donations to this fund are exempted from income tax under section 80(G) I.T. Act..

The contribution by Officers & Staff of the Registry may be through various e-modes as given in the enclosed Prima Minister's Office release on Press Information Bureau official website (<https://pib.gov.in/PressReleaseDetailm.aspx?PRID=1608851>). Online payment may be made by visiting <https://www.pmindia.gov.in/en/?query>. In case of cheque, the same may be drawn in favour of "PMCARES - Account No.2121PM20202". In case of online transfer the receipt is issued instantaneously. The Judicial Officers and the staff of the Subordinate Judiciary may follow as above.

R. K. Desai

**(R. K. DESAI)
REGISTRAR GENERAL**

Encl.: As above.

Copy for circulation to:

1. To All Principal Judicial Officers of the subordinate courts of the state
2. Registrar (SCMS & ICT)
 - 1) To email to all officers/employees whose email are their in payroll software
 - 2) To place on website of High Court of Gujarat
 - 3) To send SMS to all Officers/Employees informing about this circular being uploaded on website



Prime Minister's Office

Appeal to generously donate to 'Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund (PM CARES Fund)'

Posted On: 28 MAR 2020 4:36PM by PIB Delhi

The pandemic of COVID-19 has engulfed the entire world and has posed serious challenges for the health and economic security of millions of people worldwide. In India too, the spread of coronavirus has been alarming and is posing severe health and economic ramifications for our country. The Prime Minister's office has been receiving spontaneous and innumerable requests for making generous donations to support the government in the wake of this emergency.

Distress situations, whether natural or otherwise, demand expeditious and collective action for alleviating the suffering of those affected, mitigation/control of damage to infrastructure and capacities etc. Therefore, building capacities for quick emergency response and effective community resilience has to be done *in tandem* with infrastructure and institutional capacity reconstruction/enhancement. Use of new technology and advance research findings also become an inseparable element of such concerted action.

Keeping in mind the need for having a dedicated national fund with the primary objective of dealing with any kind of emergency or distress situation, like posed by the COVID-19 pandemic, and to provide relief to the affected, a public charitable trust under the name of '**Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund**' (PM CARES Fund)' has been set up. Prime Minister is the Chairman of this trust and its Members include Defence Minister, Home Minister and Finance Minister.

PM Narendra Modi has always believed and shown in actions that public participation is the most effective way to mitigate any issue and this is yet another example. This fund will enable micro-donations as a result of which a large number of people will be able to contribute with smallest of denominations.

Citizens and organisations can go to the website pmindia.gov.in and donate to PM CARES Fund using following details:

Name of the Account : **PM CARES**

Account Number : **2121PM20202**

IFSC Code : **SBIN0000691**

SWIFT Code : SBININBB104

Name of Bank & Branch : State Bank of India, New Delhi Main Branch

UPI ID : pmcares@sbi

Following modes of payments are available on the website pmindia.gov.in -

1. Debit Cards and Credit Cards
2. Internet Banking
3. UPI (BHIM, PhonePe, Amazon Pay, Google Pay, PayTM, Mobikwik, etc.)
4. RTGS/NEFT




Donations to this fund will be exempted from income tax under section 80(G).

VRRK/KP

(Release ID: 1608851) Visitor Counter : 2388

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